

pleased to lay a statement showing:

(a) the purchasing price of rice and paddy at Imphal and whether the producers can get the minimum economic price for their produce under the State Trading Scheme in Manipur;

(b) the total amount of rice and paddy purchased during the years 1955-56 and 1956-57 and the quantity of rice and paddy sold by auction for export by the private individual and the rate at which it was sold;

(c) the total quantity of rice and paddy supplied by the Manipur Admi-

(b)

(i) Purchase	Rice (In '000 Mds.)	Paddy (In '000 Mds.)
1955-56	93.5	Nil.
1956-57	141.4	70.3

(ii) Sale through auction for export by private individual's.

Year	Quantity ('000 Mds.)	Average rate of sale
1955-56	Rice 58.5	Rs. 10/- to Rs. 12/8/
	Paddy Nil.	
1956-57	Rice 120.7	Rs. 13/5/- to Rs. 18/4/-
	Paddy 24.7	Rs. 6/9/- to Rs. 12/4/-

(c) Quantity supplied to Government Departments and other State Governments.

Year	Quantity	To whom issued
1955-56	Nil.	
1956-57	Rice 40,900 mds.	Assam Government.
	9,000 "	Central Government.
	2,430 mds.	(Deputy Director of Food, Gauhati).
	Paddy 12,192 mds.	Government Departments in Manipur.
	274 "	Assam Government.
		Government Departments in Manipur.

(d) Quantities of rice and paddy purchased and exported are given in replies to parts (b) and (c).

Rice Smuggling

137. **Shri L. Achaw Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many cases of rice smuggling on the Imphal-Dimapur Road have been detected by the Manipur Police from January, 1956 to 31st May, 1957; and

nistration to Government departments and other State Governments; and

(d) the exportable surplus of rice and paddy purchased and exported from Manipur during 1955-56 and 1956-57?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The present Government purchase prices of rice and paddy at Imphal are Rs. 10 and Rs. 6.12 N.P. per maund respectively including the cost of gunnies. These prices are considered reasonable in the area.

(b) how many of those involved in these cases were arrested and convicted?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 148 cases were detected.

(b) 158 persons involved in these cases were arrested and 39 persons.

were convicted. Cases against 114 persons are still pending in Court.

Railway Wagons

138. **Shri Sadhan Gupta:** Will the Minister of Railways be pleased to state:

(a) whether numerous railway wagons bringing in rice to Calcutta were left unloaded during the last week of May, 1957 and first two weeks of June by the consignees concerned;

(b) if so, the number of such wagons left so unloaded (i) upto seven days (ii) for more than seven days and up to two weeks and (iii) for more than two weeks; and

(c) the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes

(b) Out of 936 wagons received and detained beyond the usual free time 934 were detained from one to seven days, 2 wagons for more than seven days and upto two weeks and no wagon beyond two weeks.

(c) The reasons for which the consignees delayed taking delivery of the consignments are not known with any definiteness.

C.T.S. Ltd., Tripura

139. **Shri Dasaratha Deb:** Will the Minister of Transport and Communications be pleased to state

(a) how much loan has been advanced to the Co-operative Transport Society Limited of Agartala (popularly known as C.T.S. Limited) by the State Co-operative Bank, Tripura so far;

(b) whether it is a fact that C.T.S. Ltd. has been advanced loan by Relief and Rehabilitation Department also, and

(c) if so, the total amount of loan advanced by Relief and Rehabilitation Departments?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) None.

(b) and (c) A loan of Rs. One Lakh has been sanctioned to the Society by the Rehabilitation Finance Administration, but the amount has not yet been paid.

Railway Works during the Second Plan

140. **Shri Narayanankutty Menon:** Will the Minister of Railways be pleased to state what new works are proposed in the stations between Cochin Harbour Terminus and Shoranur and also on the line during the Second Five Year Plan?

The Deputy Minister of Railways (Shri Shahnawaz Khan): A statement giving the required information is laid on the Table [See Appendix I, annexure No 59].

Propagation of Community Development Work

141. **Shri D. C. Sharma:** Will the Minister of Community Development be pleased to state

(a) whether any steps are being taken to create interest in universities, colleges and institutions of higher learning in connection with community development work and

(b) if so their nature?

The Minister of Community Development (Shri S. K. Dey): (a) and (b) The Universities, colleges and other institutions are being associated with the working of some Development Blocks in the form of representation on Block Advisory Committees. Free literature is also supplied to the Universities to keep them in touch with development work. In addition, this Ministry grants apprenticeships to selected University students and teachers in village development work. In 1956, approximately 1100 apprenticeships were given. The scheme is being continued in 1957 and